

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2021 (MONDAY)

COURT – IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh-R1 & R 2

VIRTUAL MODE

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	
----	-----------------------------------	--	-------------------	--

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati With	Ajay Gaggar	Ramesh Kumar Bhola-ROC
4.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC
5.	Comp. App. (AT) No. 11 of 2021	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 & R8 Rahul Malhotra-R9
6.	Comp. App. (AT) No. 20 of 2021	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair C.S. Chauhan-R1 & R2 Sarojanand Jha- R3, R4, R5, R6, R10 & R12 Rahul Malhotra-R9

7.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4
----	-----------------------------------	---	--------------	----------------------

For Hearing

8.	Comp. App. (AT) (Ins) No. 1471 of 2019 Part Heard	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors. With	M.S. Vishnu Shankar	Pooja Mahajan- R1
9.	Comp. App. (AT) (Ins) No. 100 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
10.	Comp. App. (AT) (Ins) No. 101 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh
11.	Comp. App. (AT) (Ins) No. 109 of 2020 Part Heard	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai- R2&R3
12.	Comp. App. (AT) (Ins) No. 248 of 2020 Part Heard	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
13.	Comp. App. (AT) No. 64 of 2020 Part Heard	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Himanshu Satija- R2 Abhijeet Sinha-R3 & R4 Shivam Wadhwa- R6
14.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab Nationl Bank & Anr.	Sandeep Bajaj	

15.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Ramesh Kumar Suneja	Sinha Shrey Nikhilesh	Piyush Singh
------------	--	--	-----------------------	--------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**